



Central Electricity Regulatory Commission

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Petition No. 181/TL/2023

Dated: 14.11.2023

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 of the Electricity Act, 2003 (the Act) has been made by POWERGRID Bikaner Transmission System Limited, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110 016 for the grant of a separate transmission licence for the implementation of 1 no. of 220 kV line bay at 400/220 kV Bikaner-II PS for inter-connection of a solar project (NHPC Limited), 2 nos. of 220 kV line bays at 400/220 kV Bikaner-II PS for inter-connection of RE power park of ALF Solar Amarsar Pvt. Ltd., transmission system for evacuation of power from the Rajasthan REZ Ph IV (Part-1) (Bikaner Complex) Part-E and Augmentation of transformation capacity at 400/220 kV Bikaner-II PS by 400/220 kV, 1 X 500 MVA ICT (3rd) on Regulated Tariff Mechanism mode (hereinafter referred to as the 'transmission scheme/project'). The scope of the project for which a transmission licence has been sought is as under:

(a) Implementation of 1 no. of 220 kV line bay at 400/220 kV Bikaner-II PS for interconnection of the solar project (NHPC Ltd.):

| S. No. | Scope of the Transmission Scheme | Capacity/km | Implementation timeframe |
|-------------------------------|---|--|---|
| 1. | 1 no. of 220 kV line bay at 400/220 kV Bikaner-II PS for interconnection of RE project (NHPC Ltd.) | • 220 kV line bay – 1 no. (refer to note a) | 15 months from the issue of OM by CTUIL, i.e. 27.2.2024 |
| 2. | Implementation of 220 kV bus sectionalizer along with bus coupler and transfer bus coupler at 400/220kV Bikaner-II PS | 220kV bus sectionalizer bay - 1 Set 220 kV bus coupler bay -1 No. 220 kV transfer bus coupler bay -1 No. Bus works for future bays (4 nos. of line bays & 3 nos. of ICT bays) | |
| Total Estimated Cost : | | | Rs. 29.21 crore |

Note:

a) At 220 kV Bikaner-II, future line bays in Section-C are proposed to be allocated to RE developers with bays in the developer's scope (no. 230-231) and ISTS scope (no. 26-227). Accordingly, 220 kV bus works may also be suitably taken up under the above scope.

(b) Implementation of 2 nos. of 220 kV line bays at 400/220 kV Bikaner-II PS for interconnection of RE power park of ALF Solar Amarsar Pvt. Ltd.:

| S. No. | Scope of the Transmission Scheme | Capacity/km | Implementation timeframe |
|-------------------------------|---|----------------------------|--------------------------|
| 1. | 2 no. of 220 kV line bays at 400/220 kV Bikaner-II PS for interconnection of RE power park of M/s ALF Solar Amarsar Pvt. Ltd. | • 220 kV line bay – 2 nos. | 30.06.2024 |
| Total Estimated Cost : | | | INR 11.68 Crore |

(c) Transmission system for evacuation of power from the Rajasthan REZ Ph-IV (Part-1) (Bikaner Complex) - Part-E:

| S. No. | Scope of the Transmission Scheme | Capacity/km | Implementation timeframe |
|-------------------------------|---|--|--|
| 1. | Augmentation with 5X500 MVA, 400/220 kV ICTs at Bikaner-II PS | 400/220 kV, 500 MVA ICT – 5 nos. 400 kV ICT bays – 5 nos. 220 kV ICT bays - 5 nos. | 4x500MVA, 400/220kV ICTs: 31.12.2024 1x500MVA, 400/220kV ICT: 31.1.2025 |
| Total Estimated Cost : | | | INR 368 Crore** |

** This inter-alia includes the cost of 02 other transmission assets being constructed by POWERGRID at Bikaner (PG) & Kotputli (PG) sub-stations.

(d) Augmentation of transformation capacity at 400/220 kV Bikaner-II PS by 400/220 kV, 1X500 MVA ICT (3rd)

| S. No. | Scope of the Transmission Scheme | Capacity/km | Implementation timeframe |
|-------------------------------|--|---|---|
| 1. | Augmentation of transformation capacity at 400/220 kV Bikaner-II PS by 400/220 kV, 1X500 MVA ICT (3rd) along with associated transformer bays* *1 no. of 400kV (AIS) (including associated tie bay) and 1 no. of 220 kV (AIS) transformer bay | 500 MVA, 400/220 kV ICT – 1 no. 400 kV ICT bay (including associated tie bay) – 1 no. 220 kV ICT bays - 1 no. | 18 months from the issue of OM by CTUIL, i.e. 7.12.2024 |
| Total Estimated Cost : | | | Rs. 55.82 crore |

2. The Central Transmission Utility of India Limited vide its letters dated 21.6.2023 and 22.8.2023 has recommended for the grant of a separate transmission licence to the POWERGRID Bikaner Transmission System Limited for executing the transmission line through RTM route as mentioned in para-1 above.

3. Based on the material available on record, the Commission has, vide order dated 13.11.2023 in Petition No. 181/TL/2023, proposed to issue transmission licence to the applicant for establishing the transmission scheme as noted in para 1 above.

4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission Licence to POWERGRID Bikaner Transmission System Limited before the Commission can be accessed at the website www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.

5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 24.11.2023 at the above noted address. The suggestions or objections received after the specified date shall not be considered.

6. The application shall be taken up for the further hearing by the Commission on 28.11.2023. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/
(Harpreet Singh Pruthi)
Secretary